NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/212/2016

NAME OF THE PETITIONER(S)

: Ramabhandran Sivaraman

NAME OF THE RESPONDENT(S)

: M/s Star Quarry and Aggregates Private Limited & 4 others

UNDER SECTION

: 397/398, 237 and 59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(11) T.v.P. Carvihan

Council la Petitioner J. v.P. Sailila.

Coursel for Respondents Alvins

JA. S. SARHYANARAYANA

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JA.M. Soo Thaoan X

S. R. Mwoalplessed nom.

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R5 and the counsel for R4 present. Counsel for petitioner seeks time to file rejoinder. Final and last opportunity is granted to the counsel for petitioner to file rejoinder. Put up on 08.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)